


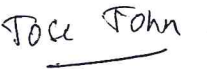
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398 of companies act 1956

| S.No. | NAME (IN CAPITAL) | DESIGNATION REPRESENTATION BY WHOM | SIGNATURE |
|-------|--|---------------------------------------|---|
| 1. | GURU DHANANSAI FOR RAS KUMAR SHABAKIT | Counsel for petitioner |  |
| 2. | JOSE JOHN FOR RINA & PARTIDGE | COUNCIL FOR R4 & R7 |  |

ORDER

Counsel for petitioner present. Counsel for R4 & R7 present. R2 called absent.
No representation. Counsel for petitioner stated that they are intending to settle
the issue and prayed time for making submissions on the final outcome of the
same. Time extended at request. Put up on 04.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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